

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:124
ANSWERED ON:07.03.2008
ALLOCATION OF POWER TO STATES
Murmu Shri Hemlal;Nayak Shri Ananta

Will the Minister of POWER be pleased to state:

- (a) the criteria fixed for allocation of power from Central Sector Power Undertaking/units to the States;
- (b) whether the allocated power from Central Pool of any State has been reduced during the last six months;
- (c) if so, the details thereof, State-wise and the reasons therefor;
- (d) whether any meeting between Central Electricity Authority and Chairmen of State Electricity Boards has been convened recently; and
- (e) if so, the details thereof and the decisions arrived at the meeting?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 124 TO BE ANSWERED IN THE LOK SABHA ON 07.03.2008 REGARDING ALLOCATION OF POWER TO STATES.

(a) to (c) : The allocation of power from the Central Generating Stations (CGSs) to States/UTs is governed by a formula which is being treated as guideline from April, 2000.

There is no Central Pool of any State and hence the question of reduction of allocated power from Central Pool of any State does not arise.

(d) & (e) : A meeting was held in the Central Electricity Authority (CEA) with the constituent States/Utilities of the Eastern Region at New Delhi on 30th January, 2008. The meeting was convened to discuss allocation of power from Tala Hydro Power Station (HPS) of Bhutan to the Eastern Region and Northern Region in view of reduced availability of power in Eastern States during the winter months due to reduction of water inflows into Tala HPS. During the meeting, a proposal made by CEA was accepted by the constituents of the Eastern Region and was forwarded to Ministry of Power. The proposal has since been approved by the Ministry of Power for further necessary action. CEA has forwarded detailed recommendations to the Ministry of Power, which are given below :

- (i) 153 MW of Tala unallocated power may be continued to Northern Region.
- (ii) Restoration of 343 MW from Farakka and Kahalgaon Stage I to Eastern Region Constituents by equivalent diversion (of 343 MW) from Kahalgaon Stage-II be done in phases as and when Kahalgaon-II units 5, 6 and 7 become operational.
- (iii) 150 MW from Mejia Unit 5 may be supplied by DVC to command area/Jharkhand/West Bengal immediately on commissioning of the Unit.
- (iv) 150 MW from Mejia Unit 6 after commissioning of the Unit may be swapped with Kahalgaon Stage I and Farakka power.